

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NOTIFICATION NO. 34
Dated Guwahati, the 1st June, 2022

Hon'ble the Chief Justice (Acting) has been pleased to nominate the following Hon'ble Judges under Rule 3A of Chapter-I of the Gauhati High Court Rules, as Portfolio Judges for newly created Districts shown against their Lordship's name:

Sl. No.	Hon'ble Judges	Districts/ State
1.	Hon'ble Mr. Justice Kalyan Rai Surana	Bajali district of Assam
2.	Hon'ble Mr. Justice Ajit Borthakur	Biswanath district of Assam
3.	Hon'ble Mr. Justice Sanjay Kumar Medhi	Majuli district of Assam

Portfolio Judges of rest of the Districts shall remain same.

This order will come into force with immediate effect.

By Order,

Sd/-Gautam Baruah,
REGISTRAR GENERAL

Memo No. HC. III - 13/ 2006 (Pt)/1769/ G, Dated 1st June, 2022.

- 1) The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court.
- 5) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Court Manager, Gauhati High Court, Guwahati
- 9) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 10) The Special Officer, Translation Wing, Gauhati High Court, Guwahati
- 11) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 12) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 13) The P.S. to Hon'ble Mr. Justice K.R. Surana, Gauhati High Court, Guwahati.
- 14) The P.S. to Hon'ble Mr. Justice Ajit Borthakur, Gauhati High Court, Guwahati.
- 15) The P.S. to Hon'ble Mr. Justice S.K. Medhi, Gauhati High Court, Guwahati.
- 16) The P.S. to Hon'ble Mr. /Mrs. Justice _____ Gauhati
- 17) The A.O. (J), _____ Section, Gauhati High Court, Guwahati.
- 18) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 19) The Court Officer No. 1 & 2, Gauhati High Court, Guwahati
- 20) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 21) The Notice Boards (New & Old Blocks), Gauhati High Court, Guwahati.


REGISTRAR GENERAL

1/6/22
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